

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

In the matter of:

(IB)-382(ND)/2018

Abhipra Steel Tech Pvt. Ltd.

... Applicant

Vs.

P.K. Tubes & Fittings Pvt. Ltd.

...Respondent

SECTION: Under Section 9 of IBC.

Order delivered on 13.04.2018.

CORAM

DR. DEEPTI MUKESH
HON'BLE MEMBER(J)

For the applicant

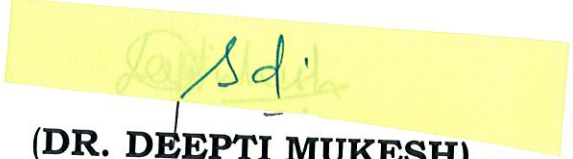
Saurabh Gupta, Sumit
Bhadana, Ms. Richa, Advs.

For the Respondent

ORDER

The Ld. Counsel for the applicant directed to file service affidavit within one week. For further consideration on 23rd April, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**